

DUTY ROSTER

The following duty roster shall be observed from **01.01.2022 to 31.01.2022**.

Sr. No.	Name of the Court	From	To
1.	Sh. Anil Kumar Yadav, Ld. JMIC, Karnal	01.01.2022	02.01.2022
2.	Sh. Harish Goyal, Ld. ACJM, Karnal	03.01.2022	04.01.2022
3.	Sh. Harleen Pal Singh, Ld. JMIC, Karnal	05.01.2022	08.01.2022
4.	Ms. Pawandeep Kaur, Ld. JMIC, Karnal	09.01.2022	12.01.2022
5.	Ms. Alka Rani, Ld. JMIC, Karnal	13.01.2022	16.01.2022
6.	Ms. Suman Patlain, Ld. JMIC, Karnal	17.01.2022	20.01.2022
7.	Sh. Akshay Choudhary, Ld. JMIC, Karnal	21.01.2022	24.01.2022
8.	Ms. Saravpreet Kaur, Ld. JMIC, Karnal	25.01.2022	27.01.2022
9.	Sh. Prateet Singh Dhonchak, Ld. JMIC, Karnal	28.01.2022.	31.01.2022

INDRI

1.	Ms. Diksha Dass Ranga, Ld. SDJM, Indri	01.01.2022	15.01.2022
2.	Ms. Harsha Sharma, Ld. JMIC, Indri	16.01.2022	31.01.2022

ASSANDH

1.	Ms. Aparna, Ld. SDJM, Assandh	01.01.2022	15.01.2022
2.	Sh. Sunil, Ld. JMIC, Assandh	16.01.2022	31.01.2022

Note:

1. In case any officer on duty has to proceed on leave on any working day (during court hours) or training on any working day or holiday, the entire duty work shall be attended by the next Officer on duty. For the purpose of this roster, the duty hours shall commence on each day at 9.30 a.m sharp.
2. In case any officer on duty has to proceed on leave on any holiday or on a working day (after court hours), then he/she shall make suitable arrangement for duty work with some other Judicial Officer with prior permission of Ld. District & Sessions Judge, Karnal, under intimation to the undersigned alongwith original consent of the concerned Judicial Magistrate.
3. The Magistrate on duty shall also perform the duty of protocol during his/her duty period under the supervision of undersigned/learned CJM, Karnal.

4. The affidavits of the witnesses (deposing before learned Court of Sessions) pertaining to the sub division of Sessions Division, Karnal shall be attested by the Duty Magistrate. It is made clear that the affidavit of any person whose evidence is of formal character as provided in Section 296 Cr.P.C be attested by respective court in which the witness is deposing.

Sd/-
(Harish Goyal)
Addl. Chief Judicial Magistrate,
Karnal.

No. 2659-2670 dated 21.12.2021

Copy forwarded to:-

1. Learned District & Sessions Judge, Karnal.
2. The Superintendent of Police, Karnal.
3. Ld. Addl. Chief Magistrate, Karnal.
4. All Judicial Magistrates posted at Karnal, Assandh and Indri.
5. The Secretary, District Legal Service Authority, Karnal.
6. The District Attorney, Karnal
7. The President, Distt. Bar Association, Karnal, Assandh and Indri.
8. The Superintendent, District Jail, Karnal.

Sd/-
(Harish Goyal)
Addl. Chief Judicial Magistrate,
Karnal.